

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

C.P. No. 247 of 1994 In  
O.A. No. 3252 of 1992

New Delhi this the 12th day of August, 1994

Mr. Justice S.K. Dhaon, Acting Chairman  
Mr. B.N. Dhoundiyal, Member

Shri H.R. Khokhar  
32 Staff Quarters, Tibia College,  
Ajmal Khan Road, Karol Bagh,  
New Delhi.

... Petitioner

Petitioner in person

Versus

1. Shri Masih-uz-Zaman,  
General Manager,  
Northern Railway,  
Baroda House,  
New Delhi.

2. Shri R.N. Aga,  
Divisional Rail Manager,  
Northern Railway,  
State Entry Road,  
New Delhi.

... Respondents

ORDER (ORAL)

Mr. Justice S.K. Dhaon, Acting Chairman

This appears to be a premature petition. It  
is rejected.

*B.N. Dhoundiyal*  
(B.N. DHOUNDIYAL)  
MEMBER (A)

*S.K. Dhaon*  
(S.K. DHAON)  
ACTING CHAIRMAN

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